

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) (Plan)/09/2024 in Company Petition IB/378/2022
NAME OF THE COMPANY	Nagi Power Pvt Ltd
NAME OF THE PETITIONER(S)	Virtual Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Nagi Power Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)(Plan)/09/2024

Present: Mr. Krishna Komaravolu, IRP along with Ld. Counsel Mr. Maharshi
Viswaraj for the Applicant.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)